

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 716 of 2001  
MA 717 of 2001  
(OA 198 of 1996)

Date of order : 6.6.2002

Present : Hon'ble Mr. L.R.K. Basu, Administrative Member  
Hon'ble Ms. Meera Chibbar, Judicial Member

ANJARUL HASSAN KHAN

VS

UNION OF INDIA & ORS.

For the applicant : Mr. P.R. Mandal, counsel

For the respondents: Ms. K. Banerjee, counsel

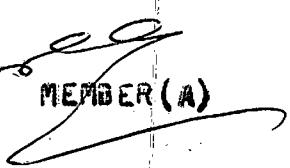
O R D E R

Heard the 1d. counsel for the parties. We are convinced with the ground given by the 1d. counsel for the applicant for restoration of OA 198/96. In that view of the matter it is directed that the OA be restored to its original file and number. The prayer for condonation of delay in filing OA is also allowed. Both the MAs stand disposed of.

2. OA be listed for hearing on 23.7.2002.

  
MEMBER (J)

in

  
MEMBER (A)